

job analysis and to effect the change in classification of these A.S.Ms. to Intensive Workers ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

**Publication of Rules for reservation in Railway Time Table**

4880. SHRI BASUDEB ACHARYA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Rules of reservation for General public and for Railway employees are published in the Time Tables of Western Railway ;

(b) if so, reasons why the same are not being published in Time Tables of other Zonal Railways ; and

(c) when it is expected to be published in Time Tables of other zonal Railways ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) and (c). General information and rules, including those governing reservations, are published in the Time Tables of all the Zonal Railways. Certain information such as quotas for reservation by various trains, restrictions on travel by certain trains etc. differs from Railway to Railway. Some information published may, therefore, vary from Railway to Railway.

**Integrated Education for Handicapped**

4881. SHRI MANOHAR LAL SAINI : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether opportunities were to be created for integrated education in order to integrate the handicapped with the main stream of socio-economic life ;

(b) whether the scheme of integrated education was to be revised and expanded

so that the varying needs of different types of handicapped students might be made effective ;

(c) whether existing facilities for the production of textbooks and literature were to be augmented to meet the requirements of expanded educational facilities ; and

(d) whether the apprenticeship training scheme was to be expanded to all categories of disabled and develop in-plant training ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b). The Scheme of Integrated Education of Disabled Children was started in 1974 and provides for education of handicapped children in ordinary schools. The Scheme was recast in the year 1981 with liberalised and enhanced benefits to the teachers as well as to the students and provides for 100% financial assistance to the implementing agencies as against 50% available earlier.

(c) There is some shortage of braille textbooks/literature for the visually handicapped children and efforts are being made to improve the position. In addition to the existing six major braille presses in the country, two more are being set up in Karnataka and Madhya Pradesh. In addition, the Government is considering the setting up of more braille presses on a regional basis and also strengthening the capacity of the existing presses.

(d) There is no proposal to expand the Apprenticeship Training Scheme under the Apprentices Act 1961, to cover all categories of disabled persons. However, physically handicapped persons are engaged as apprentices under the Act in appropriate trades depending on the nature of the handicap, keeping in view the medical standards laid down under the Act. In addition, the establishments have also been requested to ensure that 3% of the located seats under the Act are reserved for physically handicapped persons in engagement of apprentices.